

DIVISION BENCH  
COURT - II

**P-124**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/242(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>DAMODAR VALLEY CORPORATION VS SBIW STEELS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] for the Operational Creditor  
Mr. Sayak Ranjan Ganguly, Adv.  
Ms. Srijani Ghosh, Adv.

**ORDER**

1. Learned Counsel for the Operational Creditor present.
2. List this matter **on 17.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**